

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA (DIS.)20/2024 in C.P. (IB)/527(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **ANDHRA BANK V/s PROJECT MASTER**
ELECTRICALS PVT LTD

Section 54(1) & 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA (DIS.)20/2024 in C.P. (IB)/527(MB)2018

- 1) Mr. Siddharth Samir, Ld. Counsel for the Applicant/Liquidator of the Corporate Debtor is present.
- 2) This is an Interlocutory Application filed under Section 54 of the Insolvency and Bankruptcy Code, 2016 by the Applicant, **Mr. Jitendra Kumar Yadav** who is the Liquidator of the Corporate Debtor, **Project Master Electricals Pvt. Ltd.** Seeking dissolution of the Company, **Project Master Electricals Pvt. Ltd.**

- 3) While preparing the order, this Bench noticed that the Preliminary Report/Final Report and Form H, is not annexed with the present Interlocutory Application.
- 4) In that view of the matter, Registry is directed to list the matter on Board on 18.07.2024, under the caption "For Clarification".

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Vedant Kedare

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)